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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

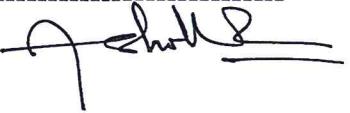
APPLICATION NUMBER : :

PETITION NUMBER : TCP/166/2016

NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others

SECTION : 397/398

SI.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYASANKAR R. Astrokumar	Counsel for Petitioners	
2.	Sandeep Kumar for. Iuli Shankar Muni	Counsel for Respondents	

ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for time to file a reply. At request, time is enlarged. Put up on **14.03.2018 at 10.30 AM.**

—Sd—
**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**